

GOVERNMENT OF INDIA
MINISTRY OF STEEL

LOK SABHA
UNSTARRED QUESTION NO. 582
FOR ANSWER ON 03.02.2026

ACCIDENTS IN SAIL PLANTS

582. SHRI KALI CHARAN SINGH:

Will the Minister of STEEL be pleased to state:

- (a) the details and the number of workers/labourers including permanent, contractual, apprentices and other categories who died due to industrial accidents in each unit/plant of Steel Authority of India Limited (SAIL) during the last ten years;
- (b) whether it is a fact that human fatalities and serious safety failures in industrial accidents are not linked to the Annual Confidential Report (ACR) promotion, Performance Related Pay (PRP) or other incentives of the senior officers of the concerned units, if so, the reasons therefor;
- (c) the details of the disciplinary/punitive action taken against the officers identified for violation of safety standards or negligence of management during the said period, Unit-wise; and
- (d) the concrete and time-bound steps being taken by the Government to ensure the safety of human life in future?

ANSWER

THE MINISTER OF STATE IN THE (SHRI BHUPATHIRAJU SRINIVASA VARMA)
MINISTRY OF STEEL

(a)to(d): Steel Authority of India Limited (SAIL) integrates job-specific safety measures into daily operations through Standard Operating Procedures and Safety Management Practices for all its employees including contract workers. During the last ten years 131 fatalities (comprising regular and contractual workers) were recorded due to industrial accidents across all plants of SAIL.

Appropriate disciplinary and punitive actions are taken by SAIL as per applicable rules, against officials or contractors found responsible for safety violations or negligence. SAIL has strengthened its safety framework through engagement of external safety experts, digital interventions to reduce man-machine interface, focused skill-development training, behavioural safety initiatives and mandatory job safety briefing.
